

(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6200 OF 2004

Life Insurance Corporation of India
Appellant (s)

VERSUS

R. Dhandapani
Respondent (s)

(HEARD BY HON'BLE ARIJIT PASAYAT AND R.V. RAVEENDRAN, JJ.)

Date : 25/11/2005 This Petition was called on for judgment today.

For Appellant (s) Mr. A.V. Rangam, Adv.

For Respondent(s) Mr. S.R. Setia, Adv.

ing in Court No.6 Hon'ble Mr. Justice Arijit Pasayat sitt

pronounced Judgment of the Bench comprising His Lordship and H
on'ble

Mr. Justice R.V. Raveendran.

The appeal is partly allowed in terms
of the signed judgment.

Costs made easy.

ijay Aggarwal)

Court Master

Court Master

Signed Reportable judgment is placed on the file.